

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

ORIGINAL APPLICATION NO.170/01233/2019

DATED THIS THE 20TH DAY OF OCTOBER, 2020

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

Dr. K. Lakshmi,
W/o Ashwin D. Gowda,
Aged about 33 years,
Earlier working as Indian Railway
Accounts Service Officer/Assistant
Financial Advisor since resigned
And residing at No. 207, 8th Cross,
Bapuji Layout, Vijayanagar,
Bengaluru 560 040

....Applicant

(By Advocate Shri Arvind V. Chavan)

Vs.

1. Railway Board,
Ministry of Railways,
Government of India,
256-A, Rail Bhavan,
Raisina Road,
New Delhi 110 001
Represented by its Chairman

2. Union of India
By its Secretary to Government,
Department of Personnel & Training,
Ministry of Personnel, Public
Grievances & Pensions,
North Block, New Delhi 110 001

.....Respondents

(Shri N.S. Prasad, Counsel for the Respondents)

ORDER (ORAL)**PER: SURESH KUMAR MONGA, MEMBER (J)**

After arguing the matter for some time, learned counsel for the applicant wishes to withdraw the present Original Application with liberty to file a fresh one with better particulars.

2. Accordingly, the Original Application is dismissed as withdrawn with liberty as aforesaid.

**(RAKESH KUMAR GUPTA)
MEMBER (A)**

**(SURESH KUMAR MONGA)
MEMBER (J)**

/ksk/

Annexures referred to by the applicant in OA No. 170/01233/2019

Annexure A1	Copy of the letter of appointment dated 09.06.2017
Annexure A2	Copy of the letter of resignation dated 12.02.2018
Annexure A3	Copy of the OM dated 20.06.2018
Annexure A4	Copy of the request for reinstatement in service dated 13.11.2018
Annexure A5	Copy of the Railway Board letter dated 04.06.2019
Annexure A6	Copy of the South Eastern Railway letter dated 19.06.2019
Annexure A7	Copy of the Railway Services (Pension) Rules 1993
Annexure A8	Copy of the representation of the applicant dated 31.07.2019
Annexure A9	Copy of the South Eastern Railway letter dated 19.08.2019
Annexure A10	Copy of the Railway Board letter dated 22.10.2019
Annexure A11	Copy of the South Eastern Railway letter dated 25.10.2019

Annexures referred in reply statement

Annexure R1	Copy of the Railway Board's letter dated 13.06.2018
Annexure R2	Copy of the request of CCL of the applicant dated 12.02.2018
Annexure R3	Copy of the Railway Board letter dated 14.01.2020
Annexure R4	Copy of the Para 4 (A) of Indian Railway Model SOP, 2018 and Termination of Service, IREC, Vol-1, 1985
